

Court-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NOS. 306 & 307 of 2013

Dated:- 19th Aug, 2015

Present: Hon'ble Mrs. Justice Ranjana P Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member

APPEAL NO. 306 of 2013

In the matter of:-

M/s Maithon Power Ltd.Appellant (s)
Versus
Delhi Electricity Regulatory Commission & Ors. ...Respondent (s)

APPEAL NO. 307 of 2013

In the matter of:-

M/s Maithon Power Ltd.Appellant (s)
Versus
Delhi Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s) : Mr. Sakya Singha Chaudhuri
Mr. Avijeet Lala a/w
Mr. Aveek Chatterjee
Mr. Shubhayu Sanyal (Reps.)

Counsel for the Respondent(s) : Mr. Dushyant Manocha for BRPL
Mr. Dhananjay Baijal
Mr. Nikhil Nayyar for R.1

ORDER

List these matters for hearing on **23.09.2015.**

(T. Munikrishnaiah)
Technical Member
TS/H CJ

(Justice Ranjana P. Desai)
Chairperson